

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:5382  
ANSWERED ON:05.05.2008  
NO FLY ZONES  
Sai Shri Nand Kumar;Singh Shri Sugrib

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether the Government has received any proposal for consideration to accord No Fly Zone status for all Nuclear establishments in the country;
- (b) if so, the details thereof;
- (c) the details of the existing No Fly Zones in the country and the details of pending request for No Fly Zones as on date; and
- (d) the criteria fixed for declaration of No Fly Zone in the country?

**Answer**

MINISTER OF DEFENCE(SHRI A.K. ANTONY)

(a) to (d): No Fly Zones are declared on the basis of the assessment made by the security agencies while taking into account its impact on civil aviation. The review of such zones is carried out on a continuous basis keeping in view the emerging threat perception.